

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3957
ANSWERED ON:31.07.2009
STATE RURAL ROADS DEVELOPMENT AGENCY
Dharmshi Shri Babar Gajanan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the State Rural Roads Development Agency (SRRDA) has been set up in every State;
- (b) if so, the details thereof and if not the reasons therefor; and
- (c) the time by which such agency is likely to be set up in every State?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): Yes, Sir.

(b)&(c): As per the Pradhan Mantri Gram Sadak Yojana (PMGSY) Programme Guidelines, the State Rural Roads Development Agency (SRRDA), with a distinct legal status, function under the control of the Nodal Department (the Administrative Department of the State Government responsible for the Executing Agency entrusted with the execution of the road works) receive funds from the Ministry of Rural Development. To ensure streamlined functioning and adequate coordination, officers of the Programme Implementation Units (PIUs) have been made fully accountable to SRRDA. The SRRDA function as the dedicated agency of the State Nodal Department for rural roads, to ensure the integrated development of rural roads through the various schemes including PMGSY.